

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 61/14/ND/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Kay International Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Mr. Ravi Sharma,	PCS for the	Petitioner	
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ORDER

It is submitted that the service has been effected on the office of the RD.

Be listed before the Regular Bench on 23rd January, 2018.

—Sd—

(Ina Malhotra)
Member (J)